

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-15/2013(pt.)/ 93/6 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang, Mangaldai.

Dated Guwahati the th 17 September 2024.

Sub: **Station leave permission.**

Ref:- Your letter Nos. DJ(D) 6380 dtd. 09.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 14.09.2024 till the morning of 17.09.2024**. The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in her absence, the Chief Judicial Magistrate, Darrang, Mangaldai and in his absence, the in-charge of the CJM will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-15/2013(pt.)/ 93/7 /A, dated , 17-09-24

Copy to:

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

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JT. REGISTRAR (VIGILANCE)

[Signature]